

**Study About water Pollution due to use of Chemical Fertilisers**

2133. SHRI MANDHATA SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether any study has been undertaken by Government to estimate the extent of pollution caused in the river waters due to use of chemical fertilisers and insecticides in the fields; and

(b) if so, the findings of the study and steps proposed to be taken to avoid this kind of water pollution?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI):

(a) A study has been undertaken by Government on the River Ganga and its tributaries for 25 parameters including pesticides and fertiliser residues.

(b) The study reveals that the nitrate concentration is most of the time within permissible limits, whereas the observed values of pesticides were above the permissible limits.

The Government has initiated steps to regulate the use of pesticides and to promote other methods like integrated pest management and use of pest resistant crop varieties

**Establishment of Water Treatment Plants at Lucknow**

2134. SHRI MANDHATA SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether any study had been undertaken to estimate the extent of pollution in the river waters caused by the failure of the industrial units to establish water treatment

plants in Lucknow and other important cities of Uttar Pradesh;

(b) if so, the results thereof; and

(c) whether any effective measures have been taken to punish the guilty to avoid health hazards to the people?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI):

(a) The Uttar Pradesh pollution Control Board is conducting intensive monitoring of river -water quality of the Gomti at Lucknow and the Ganga at Kanpur, Varansi, Allahabad and Haridwar- Rishikesh.

(b) The levels of some critical water-quality parameters such as Biochemical oxygen Demand (BOD), Dissolved Oxygen (DO) and bacterial count at these stretches show that the river waters are polluted in some stretches.

(c) The measures taken include the following:

(i) The penal provisions in the various pollution control Acts have been made more stringent through suitable amendments.

(ii) Prosecutions have been launched by the Uttar Pradesh Pollution Control Board against the defaulting units.

A total of 195 cases have been filed under the Water (Prevention & Control of Pollution) Act, 1974. In addition, the Government has issued notices/directions to 57 industries in Uttar Pradesh under sections, Envi-

Environment (Protection) Act,  
1986.

[*Translation*]

**Minimum Employment Guarantee  
Scheme**

2135. SHRI RAJVEER SINGH: Will the  
PRIME MINISTER be pleased to state:

(a) whether Government propose to  
implement Minimum Employment Guarantee  
Scheme in order to provide means of  
livelihood to tribals, weaker sections, low  
income groups and agricultural labourers of  
Uttar Pradesh; and

(b) if so, the details thereof ?

THE PRIME MINISTER (SHRI VISH-  
WANATH PRATAP SINGH): (a) and (b). No  
specific proposal of the kind mentioned for  
U.P. is under the consideration of the Central  
Government. However, the Government is  
separately working on a national programme  
to ensure for all citizens the Right to work.

[*English*]

**Vocational Training for Widows of  
Army Jawans**

2136. SHRI RAJVEER SINGH: Will the  
PRIME MINISTER be pleased to state:

(a) the number of centres at present  
being run for vocational training to widows of  
Army Jawans and the stipends paid to them  
during 1989-90;

(b) whether Government propose to  
open such more centres;

(c) if so, the reasons therefore; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE  
MINISTRY OF DEFENCE (DR. RAJA  
RAMANNA): (a) The following organisation  
are imparting vocational training to widows  
of Army Jawans and dependants of ex-  
servicemen:-

- (i) Training-cum-production  
centre, Landsdowne (UP) run  
by Garhwal Rifle Regimental  
Centre.
- (ii) Vocational Training Centre,  
Mizoram.
- (iii) War widows Association,  
Delhi.
- (iv) Eight centres run by Haryana  
Government-4 at Panchkula,  
one each at Chhachhrauli,  
Jhajjar, Dadri and Rewari.
- (v) Training-cum production  
centre, Rohtak, run by Har-  
yana Government.
- (vi) Three Centres run by Rajast-  
han Government at Jodhpur  
Sikar and Jhunjhunu.
- (vii) Training courses run by All  
India Gorkha Ex-servicemen  
Association at Doon Valley  
for dependents of Gorkha  
Ex-servicemen.

In addition, such vocational training is  
also being carried out by various Regimental  
centres with their own resources for ex-  
servicemen, dependants and widows. The  
State Governments/Organisations con-  
cerned mentioned above are paying stipend  
to the trainees varying from Rs. 75/- to  
Rs.200/- p.m.

The scope of existing Ex-servicemen  
Resettlement Training scheme has also